STATEMENTS BY MINISTER

Status of implementation of the recommendations contained in the 327^{th,} 332nd, 339th, 344th, 351st and 357th Reports of Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay the following Statements regarding:-

(a) Status of implementation of recommendations contained in the 327th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the Recommendations contained in the 317th Report of the Committee on "Preparation for Olympic Games, 2021".

[Placed in Library. See No. L. T. 220/18/24]

(b) Status of implementation of recommendations contained in the 332nd Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the Observations/Recommendations contained in the 325th Report of the Committee on Demands for Grants (2021-22) of the Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L. T. 221/18/24]

(c) Status of implementation of recommendations contained in the 339th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2022-23) of Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L. T. 222/18/24]

(d) Status of implementation of recommendations contained in the 344th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the Recommendations/Observations contained in the 339th Report of the Committee on Demands for Grants (2022-23) of the Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L. T. 223/18/24]

(e) Status of implementation of recommendations contained in the 351st Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2023-24) of the Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L. T. 224/18/24]

(f) Status of implementation of recommendations contained in the 357th Report of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the Recommendations/Observations contained in the 351st Report of the Committee on Demands for Grants (2023-24) of the Ministry of Youth Affairs and Sports.

[Placed in Library. See No. L. T. 225/18/24]

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, on conclusion of discussion and Minister's reply on working of Ministry of Housing and Urban Affairs, the discussion on the working of Ministry of Agriculture and Farmers' Welfare will commence. After all the speakers for the discussion on the Ministry have spoken today, the reply of the Ministry of Agriculture and Farmers' Welfare will be taken up tomorrow at 1 p.m. Now, Matters Raised with Permission.

REGARDING RULING OF THE CHAIR

SHRI DIGVIJAYA SINGH (MADHYA PRADESH): Sir, I have a very important point to raise before the House. Yesterday, you made certain observations, we are violating the Constitution of India...

MR. CHAIRMAN: You are raising it under which rule?

SHRI DIGVIJAYA SINGH: Sir, I am raising it under Rule 238; my right to raise a point of order.